NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 2191/2021 in C.P.(IB)-2104(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Reliance Commercial Finance Limited**
V/s
SKIL Infrastructure Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR **:** Adv. Kaazvin Kapadia
FOR THE CORPORATE DEBTOR **:** Sr. Adv. Vikram Nankani a/w Adv. Ashish S Kamat

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). By consent of the parties list this matter for further hearing on **06.10.2022** be shown **high on board.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT